

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/11669 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 13th December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 02.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.12.2024 and 09.12.2024, along with station leave permission from 07.12.2024 to 09.12.2024.** Further, during your absence, Shri Tailang Laji, Joint Registrar shall look after the works of the Registrar in addition to his normal duties.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/11670-11671/A, dated , 13-12-24

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Shree